

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

CIVIL CONTEMPT PETITION NUMBER 29 OF 2005

IN

ORIGINAL APPLICATION NUMBER 114 OF 2002

ALLAHABAD, THIS THE 17<sup>TH</sup> DAY OF NOVEMBER, 2005

HON'BLE MR. A. K. BHATNAGAR, MEMBER (J)  
HON'BLE MR. A.K. SINGH, MEMBER (A)

JAGDISH AND OTHERS

..... Applicants

(By Advocate: Shri A.K. MISHRA/Sri S.R. Singh)

V E R S U S

1. Sri Kali Shankar, Divisional Railway Manager,  
North Eastern Railway, Izatnagar, Bareilly.
2. Sukhbeer Singh, Sr. Divisional Engineer,  
North Eastern Railway, Izatnagar, Bareilly.

..... Respondents

(By Advocate : Shri A.K. Gaur)

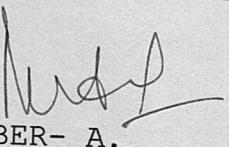
O R D E R

By Hon'ble Mr. A. K. Bhatnagar, Member (J)

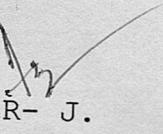
In this case, counsel for the respondents filed CA in this case today in the court alongwith Annexure CA-1 and CA- 2 and submitted that the case of the applicants have been considered by the competent authority vide order dated 25.09.2004 under intimation to the concerned applicants either personally or through Registered post.

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2. We have heard counsel for the respondents and perused the record. We are satisfied that the respondent has made the due compliance of the order passed in O.A No. 113 /04 and 114/04. Therefore, no case of contempt survives. Accordingly, the Contempt Petition is dismissed. Notices issued are discharged.



MEMBER- A.



MEMBER- J.

/ANAND/